

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 127 -2020

Essential Personnel Services

..... Petitioner

V e r s u s

Shri R. Indran and anr.

..... Respondents

Adv. Mr. A. Shirodkar for the Petitioner.

Adv. Ms. D. Tulkar for Respondents.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 8th October, 2020.****ORDER:**

The petitioner's counsel seeks two weeks time to file compilation of case papers.

2. Post the matter on 22/10/2020.

DAMA SESHADRI NAIDU, J.

AP/-